

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 14 of 2013**

**Dated : 6<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**M/s Sri Chamundeswari Sugars Ltd. ...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. R. Krishnamurty, Sr. Adv.  
Mr. Ayya Durai  
Mr. H.N. Shashidhara**

**Counsel for Respondent (s): Mr. D. Nagarajan for R-4**

**ORDER**

We have heard Mr. R. Krishnamurty, Sr. Adv. appearing on behalf of the Appellant.

Post the matter for reply submissions by the Learned Counsel for R-4 on

**08.03.2013 at Chennai Circuit Bench.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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